

ITEM NO.26

Court 7 (Video Conferencing)

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 9131/2020

(Arising out of impugned final judgment and order dated 28-02-2019 in DBSAW No. 86/2019 passed by the High Court of Judicature for Rajasthan, Bench at Jodhpur)

THE STATE OF RAJASTHAN & ANR.

Petitioner(s)

VERSUS

DURGA LAL

Respondent(s)

(FOR ADMISSION and I.R. and IA No.62070/2020-CONDONATION OF DELAY IN FILING and IA No.62072/2020-EXEMPTION FROM FILING O.T.)

WITH Diary No(s). 9133/2020

(FOR ADMISSION and I.R. and IA No.67109/2020-CONDONATION OF DELAY IN FILING and IA No.67110/2020-EXEMPTION FROM FILING O.T.)

Date : 04-08-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s)

Ms. Pragati Neekhra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing official
translation are allowed.

Delay condoned.

Issue notice.

Tag with SLP(Civil)No.12376 of 2019.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR

